

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
Application No.24 of 2017 (SZ)**

Applicant(s)

Mr.S.Mohan Daniel
Seneerkuppam, Chennai

Respondent(s)

Vs The District Environmental Engineer
Tamil Nadu Pollution Control Board,
Plot No.41, 1st Street, Judges Colony,
Periyakuppam, Thiruvallur and others

Legal Practitioners for Applicant(s)

M/s.B.Manoharan, B.Dhanasekaran
& Sumathi Selvaraj

Legal practitioners for respondent(s)

Mrs.H.Yasmeen Ali for R1
M/s.Dua Associates, R.Senthilkumar,
Iqbal Tahir Syed, S.Arjunsuresh,
B.Kishore, Raghavendra Ross Divakar
R.Sinduja for R4
M/s.M.Krishnamoorthy & R.Hari for R2
M/s.King & Partridge for R3

Note of the Registry	Orders of the Tribunal
Item No.20	<p>Date: 11th September, 2017</p> <p>The learned counsel appearing for the State Pollution Control Board has filed a report along with Draft Guidelines framed for RMC plants. The 2nd respondent has also filed reply after serving copy to the learned counsel appearing on the other side.</p> <p>Post this application on 20.09.2017.</p> <p style="text-align: right;">....., JM (Justice Dr.P.Jyothimani)</p> <p style="text-align: right;">.....,EM (Shri P.S. Rao)</p>